

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION DY. NO. 1643
TO BE ANSWERED ON 27.07.2016**

NORMS/GUIDELINES FOR GRANT-IN-AID TO NGO

1643. SHRI GODSE HEMANT TUKARAM:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the schemes and the norms/guidelines for grant-in-aid/financial assistance thereunder to various Non-Governmental Organizations (NGOs) in the country;
- (b) the details of the grants/financial assistance provided under these schemes by the Government to NGOs in various States including Maharashtra in the field of education during each of the last three years and the current year, scheme/NGO and State-wise;
- (c) the details of the NGOs found involved in various irregularities along with the nature of irregularities committed and the action taken against them, State-wise;
- (d) the mechanism put in place by the Government to check the irregularities committed by the NGOs; and
- (e) whether the Government proposes or has any proposal to review the norms/guidelines for grant-in-aid/ financial assistance to the NGOs in the field of education and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY
AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) Ministry of Minority Affairs implements following schemes through Non-Governmental Organizations (NGOs) in the country:
 - 1) NaiRoshni, the Leadership Development Scheme of Minority Women.
 - 2) Seekho aur Kamao, a Skill Development Initiative for minorities with ensured jobs.
 - 3) Free Coaching and Allied Scheme.
 - 4) USTTAD (Upgradation of Skills and Training in Traditional Arts/ Crafts for Development) for preservation of traditional arts/ crafts and training in traditional skills.
 - 5) Nai Manzil- An integrated Education and Livelihood Initiative.
 - 6) “Hamari Dharohar”, a scheme to preserve rich heritage of minorities.
 - 7) “Jiyo Parsi” – A scheme to contain population decline of Parsis in India.
 - 8) Research/Studies, Monitoring and Evaluation of Development Schemes including Publicity.

The detailed norms/ guidelines of all the above- mentioned schemes are available on the official website of the Ministry www.minorityaffairs.gov.in.

In addition, Maulana Azad Education Foundation (MAEF), an autonomous organization under the Ministry, also releases Grant in aid to NGOs for development of educational infrastructure. The detailed norms/ guidelines of this scheme are available on the official website of the MAEF www.maef.nic.in.

- (b) Among the above-mentioned schemes, the Grant-in Aid to NGOs in the field of education is provided only under Free Coaching and Allied and Nai Manzil schemes of the Ministry and Grant-in-Aid to NGOs scheme of MAEF. Under the Free Coaching and Allied Scheme, the State-wise, NGO-wise and year-wise details of grants released to NGOs in various States/ UTs including Maharashtra in last three years and the current year are available at official website of the Ministry www.minorityaffairs.gov.in. Since the implementation of Nai Manzil has started from current financial year, no funds have been released as on date. As regards the Grant-in-Aid to NGOs scheme of MAEF, the State-wise, NGO-wise and year-wise details of grants released to NGOs in various States/UTs including Maharashtra in last three years and the current year are available at official website of MAEF www.maef.nic.in.
- (c) Under the scheme of Free Coaching and Allied, complaints were received against some institutions, which were referred to the concerned State Governments for enquiry. The replies from Maharashtra and Jammu & Kashmir Governments have been received and they have found nothing adverse against the institutions. Further, in no other scheme complaints have been received.
- (d) The projects run by NGOs are monitored through the State and Central Government officials and funds are released to NGOs as per General Financial Rules. Moreover, online monitoring system has also been put in place in schemes of Nai Roshni, Seekho aur Kamao. The details of projects have been kept in public domain under these schemes.
- (e) The norms/ guidelines of the schemes are revised as per laid down procedure when the need arises. However, there is no proposal at this stage to review the norms/guidelines of any of the above mentioned schemes including the educational scheme of Free Coaching and Allied.
